

DIVISION BENCH  
COURT - I

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/127(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	<b>OARSMAN CREDIT PRIVATE LIMITED VS IDEAL REAL ESTATES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr. Aditya Kanodia, Adv. : For Financial Creditor  
Ms. Suparna Sardar, Adv.

Mr. Shaunak Mitra, Adv. : For Corporate Debtor  
Mr. Saubhik Chowdhury, Adv.  
Mr. Dripto Mazumdar, Adv.

Mr. Rahul Parasrampurua, Adv. : For IRP  
Mr. Mahesh Chand Gupta, in person

**ORDER**

1. Ld. Counsel for the parties present.
2. An appeal filed before Hon'ble NCLAT which is listed for hearing on 6.5.2024.
3. In view of the above, matter is deferred and adjourned to **25/6/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**